

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NEZONE ALLOYS LIMITED

PARTICULARS		
1	NAME OF CORPORATE PERSON	Nezone Alloys Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	30/05/2002
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Shillong
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U27106ML2002PLC006833
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No. 10 & 11, E P I P Industrial Area Umtru Road, Byrnihat, Meghalaya-793101, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.02.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	<u>Name:</u> CA Purshotam Gaggar <u>Address:</u> P. Gaggar & Associates, Chartered Accountants, 3rd Floor, Advika, Opp. Sukreswar Ghat Garden, M G Road, Panbazar, Guwahati, Assam 781001 Email: purshotamgaggar@hotmail.com Telephone No. 0361-2543046/2545558 <u>Registration no.:</u> IBBI/IPA-001/ IP-P00487/2017-18/10875
8	LAST DATE FOR SUBMISSION OF CLAIMS	12.03.2025

Notice is hereby given that the **Nezone Alloys Limited** has commenced voluntary liquidation on 10th February, 2025.

The stakeholders of **Nezone Alloys Limited** are hereby called upon to submit a proof of their claims, on or before 12th March, 2025, to the liquidator at the address mentioned against **Item 7**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13.02.2025

Place: Guwahati


CA PURSHOTAM GAGGAR
LIQUIDATOR

NEZONE ALLOYS LIMITED

IBBI/IPA-001/ IP-P00487/2017-18/10875

